



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
26	WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
27	WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)

LEAVE NOTE OF ADVOCATES FOR 30/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

**ITEM NO. 19 OF THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	AB/2299/2024 B/O	GULZAR ALI Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MR B DAS	PP, ASSAM
MOTION (BA)				
60	Bail Appln./3152/2024 FIXED.	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
61	Bail Appln./3332/2024 B/O	TUFAJJUL HOQUE @ TUF AJJAL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
62	Bail Appln./3333/2024 B/O	ABIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./1818/2024 WITH OFFICE NOTE, WITH SCANNED CASE RECORD, FIXED	AVDESH KUMAR ROY Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
64	Bail Appln./2637/2024 B/O	AKTAR HUSSAIN @ AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	PP, ASSAM
65	Bail Appln./2739/2024 B/O	MAHTAB ALI @ MD MATAB ALI Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
66	Bail Appln./3008/2024 WITH SCANNED COPY OF CASE RECORDS. FIXED.	BADRUZ ZAMAN CHOUDHURY Versus STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
67	Bail Appln./3109/2024 B/O	MD. BUBUL ALI Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
BAIL HEARING				
68	AB/1348/2024 FIXED.	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/5585/2024 B/O	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
25	WP(C)/5589/2024 B/O	BIRINCHI KUMAR GOGOI Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	SC, DIB. UNIVERSITY
26	WP(C)/5598/2024 B/O	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID	DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/5453/2024 FIXED	DURGESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
53	WP(C)/5483/2024 FIXED	GITTARTHA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
WITH				
54	WP(C)/5381/2024	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
55	WP(C)/5503/2024 FIXED	HIRAKJYOTI SARMA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. CHARAN DEKA MR. L Deka	GA, ASSAM MS. M M KOTOKY, SC A H AND V DEPT.
56	WP(C)/5582/2024 B/O	MD. RAKIBUL FARUQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA	SC, AGRI. DEPARTMENT
57	WP(C)/5586/2024 B/O	DAYANAND RONGPI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	SC, FOREST
58	WP(C)/5594/2024 B/O	ASEEMA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR A ATREYA MS. A PAUL	GA, ASSAM
ADMISSION				
59	WP(C)/5229/2024 FIXED	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/5398/2024 B/O	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3241/2024 in WP(C)/5398/2024	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ORDERS				
25	I.A.(Civil)/3318/2024 B/O, WITH LCR in WP(C)/621/2019	AHAMMAD ALI @ AHAMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/621/2019	AHAMMAD ALI @ AHAMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	I.A.(Civil)/3330/2024 B/O, WITH LCR in WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN	GA, ASSAM MR. S DUTTA DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM MR. S DUTTA DY.S.G.I. SC, ECI SC, F.T

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9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. B BARMAN	22-10-2024	To	30-10-2024
20)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
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23)	MRS. R S DEURI	25-10-2024	To	30-10-2024
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25)	MR I HASSAN	28-10-2024	To	30-10-2024
26)	MR D BHATTACHARYA	29-10-2024	To	30-10-2024
27)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
28)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
29)	MR S KHOUND	30-10-2024	To	04-11-2024
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[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/5564/2024 FIXED	ASHIF EKBAL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, HEALTH
ORDERS				
27	WP(C)/1824/2024 B/O	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
28	WP(C)/2015/2024 B/O	LAKHYANATH PAME Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA

LEAVE NOTE OF ADVOCATES FOR 30/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
17	Crl.A./97/2023 2 Y 3 M 24 D :(BY SLIP), FIXED	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
	WITH I.A.(CrI.)/231/2023 in CrI.A./97/2023	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS	S C KEYAL, SC, NCB
18	CRL.A(J)/91/2022 6 Y 1 M 17 D :	SHAJAN KARKI Versus THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/5495/2024 FIXED	PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S S ROY (Resp. 4 & 5)

LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
MANISH CHOUDHURY AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/2833/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
5	WP(C)/2755/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/1769/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2291/2024 in WP(C)/2755/2024	BIDYUT BIKASH GOSWAMI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
70	Bail Appln./3331/2024 B/O	SARIMUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
MOTION				
71	AB/2879/2024 B/O	TANA TAGI Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
72	AB/2883/2024 B/O	SEKHAR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
ADMISSION				
73	Crl.Pet./1067/2023 B/O	SWARUP CHANGKAKOTY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	MR. S R GOGOI(R-2) MS B DUTTA(R-2) MR. C SARMAH(R-2) J SAIKIA (R-2) PP, ASSAM
74	Crl.Rev.P./264/2024 WITH LCR (TWO FILES). FIXED.	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MR S M ABDULLAH P MS. F HUSAIN MS. F HUSAIN MD R ISLAM MD IMRAN
	WITH I.A.(Crl.)/624/2024 in Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MS. F HUSAIN
75	Crl.Pet./1040/2024 WITH LCR ONE FILE (SCANNED). FIXED.	VIKASH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING (BA)				
76	Bail Appln./2796/2024 FIXED	SONMANI KAKATI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
37	MACApp./387/2019 WITH LCR, B/O	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus SRI BHABEN BORUAH AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
38	WITH MACApp./285/2021	SRI BHABEN BORUAH Versus SHRIRAM GENERAL INSURANCE COMPANY LTD AND ANR	MR. B BARUAH MS. R R BARUAH B R DAS MS S HASNU	MR. A J SAIKIA MR. B KAKATI MR G S BORO

LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,30th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
60	Bail Appln./3246/2024 B/O	MOTIAR RAHMAN Versus UNION OF INDIA	MR. K N CHOUDHURY MR. S ISLAM A R MONDAL	SC, NCB
61	Bail Appln./3281/2024 FIXED	MANGALSING BASUMATARY AND 4 ORS Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
WITH				
62	Bail Appln./3262/2024	ALBERT DEORI Versus THE STATE OF ASSAM	MR W R MEDHI MR P TALUKDAR MS. M K SHARMA	PP, ASSAM
63	Bail Appln./3287/2024 CONNECTED WITH ITEM NO. 33 IN THE DAILY CAUSE LIST, FIXED	AICHA KHATUN Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
64	Bail Appln./3336/2024 B/O	PARTHA HAZARIKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./2939/2024 WITH SCANNED LCR, FIXED	SUNU ALI @ MD. NUR HUSSAIN Versus THE STATE OF ASSAM	MR. A ALI MR. A ALI MR. Y ALI	PP, ASSAM
66	Bail Appln./3093/2024 FIXED	IYAKUB ALI @ YAKUB ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR A SHARMA (R-2) MR H A AHMED(R-2) PP, ASSAM
67	Bail Appln./3225/2024 FIXED.	PRABHAT CH DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
68	Crl.A./339/2024 B/O	SURAT JAMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
69	I.A.(Crl.)/901/2024 FIXED in AB/2454/2024	THE STATE OF ASSAM Versus JINKI MILI	PP, ASSAM	MR. A K BHUYAN

WITH
[AB/2454/2024](#)

JINKI MILI
Versus
THE STATE OF ASSAM

MR. A K BHUYAN
MS. N CHOUDHURY
MR. A KHOUND
MS B BORA
MR A SHARMA
MR A TALUKDAR
MR J DAS

PP, ASSAM

70 [I.A.\(CrI.\)/1018/2024](#)
B/O
in CrI.Rev.P./274/2024

DEEP JYOTI KALITA
Versus
THE STATE OF ASSAM AND ANR

MR. N BARUAH

PP, ASSAM

WITH
[CrI.Rev.P./274/2024](#)

DEEP JYOTI KALITA
Versus
THE STATE OF ASSAM AND ANR

MR. N BARUAH

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/10/2024

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	WP(C)/1231/2017 FIXED	DEEPA GHOSH Versus THE STATE OF ASSAM and 5 ORS.	MS.N S THAKURIA MR.G K THAKURIA	SC, BTC SC, AGRI. DEPARTMENT
26	WP(C)/861/2020 FIXED	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/5013/2023 FIXED	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)
	WITH I.A.(Civil)/3311/2023 in WP(C)/5013/2023	VARNALI DEKA, Versus NIBARAN KALITA,	MS. B S GOYAL	GA, ASSAM MR D CHOUDHURY

29	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD
30	WP(C)/3791/2024 FIXED	SUBHASH CH PAUL AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. A MANNAF MD J ALOM MD A S ALI	GA, ASSAM MR. B D DEKA(R-5,6,7,8) MR. M DAS(R-5,6,7,8) N CHAUDHURY(R-5,6,7,8) MR A BHATRA (R-5,6,7,8) MR A DEKA(R-5,6,7,8) DY.S.G.I. SC, REVENUE
31	WP(C)/4987/2024 FIXED	BIPLAB GOHAIN Versus STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH
ORDERS				
32	WP(C)/4772/2023 (FOR DISMISSAL), FIXED	TULIKA DAS @ TULIKA MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 30TH DAY OF OCTOBER, 2024]

BEFORE

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR

[COURT NO: 26]

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I**

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT]**

ORDERS

1. ELECTION PET./9/2024
(FIXED)

TANI LOFFA KHOGEN BUI
VERSUS PARSWAJYOTI DAS NAIR
MAMA NATUNG G ALAM

WITH
IA(C)/155/2024
IN ELECTION PET./9/2024

TANI LOFFA PARSWAJYOTI DAS NAIR
VERSUS
MAMA NATUNG

WITH
IA(C)/156/2024
IN ELECTION PET./9/2024

TANI LOFFA PARSWAJYOTI DAS NAIR AJIN APANG,
VERSUS SR. ADVOCATE
MAMA NATUNG
AND 4 ORS S/C ELECTION
COMMISSION